SUPPLY OF UREA AND SULPHER TO WARSAW FIRM THROUGH S.T.C.

861. CHAUDHARY A. MOHAM-MAD: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to

- (a) whether it is a fact that the State Trading Corporation has recently entered into an agreement with a Warsaw firm for the supply of Urea and Sulpher worth Rs. 10 crores: and
- (b) if so, whether the agreement has been signed as a result of global tenders?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK): (a) Yes, Sir.

(b) No, Sir. The contracts were finalised by negotiations.

SITE FOR NEW ATOMIC STATION

862. CHAUDHARY A. MOHAM-MAD: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the Steering Committee of Northern States set up by the Atomic Energy Commission to recommend the site for the new Atomic Station, has submitted its report to Government; and
 - (b) if so, the main recommendations contained in the report?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) The Steering Committee, appointed by the Atomic Energy Commission, for studying the need for new atomic power stations in the Northern Electricity Region has not yet submitted its report.

(b) Does not arise.

ANNUAL OUTLAY OF THE KERALA STATE

863. SHRI B. V. ABDULLAHKOYA: Will the PRIME MINISTER be pleased to state:

- (a) the extent to which the Planning Commission has cut the annual outlay for 1968-69 of the Kerala State;
 - (b) the reasons for the deductions; and
- (c) the reaction of the Government of Kerala in the matter?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI) : (a) There has been no cut in the approved outlay of Rs. 44.27 crores.

(b) and (c) Do not arise.

POWERLOOM SCHEME

MULKA **GOVINDA** 864. SHRI REDDY: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

- (a) whether it is a fact that the Government of India have taken a decision not to shift the powerloom scheme back to the Central Sector: and
 - (b) if so, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK): (a) Yes, Sir.

(b) The Powerloom Scheme has been treated as a State Plan Scheme in the light of Government's Resolution on recommendations of the Powerloom Enquiry Committee.

865. [Transferred to the 18th March, 1969.1 -

SELECTION OF REPUBLIC DAY

866. SHRI M. K. MOHTA: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that most of the participating States in the Republic Day tableaux have protested against the selection of the CPWD entry for 1st prize;
- (b) if so, the names of the States and the grounds on which they have protested against the selection;
- (c) the guidelines laid down for the selection of entries for awarding prizes;
- (d) reaction of the Government in the matter?

MINISTER OF DEFENCE THE (SARDAR SWARAN SINGH): (a) to (d) No complaint has been received from Governments/Union Territories against the award of the 1st prize to the tableau of the Directorate of Horticulture, C.P.W.D. in the Republic Day Parade 1969. However, at a meeting held in August 1968, representatives of some of the State Governments had mentioned that the floral tableau presented by the Dte. of Horticulture might not be allowed to participate in the prize scheme, as on account of use of flowers, the tableau